

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/146(CHE)2023  
NAME OF THE PETITIONER : N Dot Dorwin Facade Solutions Pvt Ltd  
NAME OF THE RESPONDENT(S) : Shri Rathna Akshaya Estates Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

**ORDER**

Ld. PCS Mr.R.Padmanabhan appears for the Petitioner. Representing Counsel Mr.Krishna Ravindran appears for the Respondent.

Counsel for the Respondent accepts notice. He seeks and is granted **two weeks** time to file reply/counter and serve copy on the Counsel for the Petitioner. Rejoinder, if any, be filed within **a week** thereafter.

List the Petition on **13.10.2023** for hearing.

-SP-

**RAVICHANDRAN RAMASAMY**  
**MEMBER (TECHNICAL)**

ss

-SP-

**SANJIV JAIN**  
**MEMBER (JUDICIAL)**